

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6198-6199 OF 1999@@
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AMITA DUDHORIA ... APPELLANT (S)

VERSUS

GOUTAM DUDHORIA & ORS. ... RESPONDENT (S)

Date: 09/01/2000 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For the appellant (s) Mr. K.V. Vijayakumar, Adv.

For the respondent (s) Mrs. Sumita Mukherjee, Adv.
Ms. Binu Tamta, Adv.

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Adjourned for eight weeks.

.SP1

(Ganga Thakur)
P.S.to Registrar

(V.P. Tyagi)
Court Master.

Shown in WL Item No. 50 for 10.1.2001.